



**F.No. 2/1/2023-Estt./NCLAT**

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,  
Lodhi Road, New Delhi – 110003. Ph. 24306869. Website: <https://nclat.nic.in>

Dated: 8<sup>th</sup> April, 2024

**NOTICE**

**Subject: Engagement of Law Research Associates (LRA) in the National Company Law Appellate Tribunal on purely contractual basis.**

Attention is invited to the Office Memorandum of even number dated 13.12.2023 whereby applications were invited for engagement of Law Research Associates (LRA) in the National Company Law Appellate Tribunal on purely contractual basis.

In this connection, as directed by the Competent Authority, all concerned are hereby informed that **if any candidate has not submitted the requisite documents along with his application** i.e. Matriculation Certificate, Degree and Marks Sheet (LL.B./LL.M. all semesters) in support of educational and other qualifications mentioned in the application, **the same shall be submitted** to The Registrar, National Company Law Appellate Tribunal, 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex, Lodhi Road, New Delhi-110003 **immediately but not later than 22<sup>nd</sup> April, 2024.**

Sd/-  
(Peeush Pandey)  
Registrar